CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

$\frac{OA/310/00533/2021}{\text{Dated Friday the 30}^{\text{th}}\text{ day of April Two Thousand Twenty One}}$

HON'BLE SHRI. C. V. SANKAR, Member (A)

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)

(Through Video Conferencing)

E.Karthikeyan, S/o. Elumalai, GDS BPM, Kinar B.O., 603303.

....Applicant

By Advocate M/s. M. Mohanarangam

Vs

1.Union of India, rep by the Chief Postmaster General, Tamilnadu Circle, Chennai 600002.

2.Postmaster General, Chennai City Region, Chennai 600002.

3. The Chief Postmaster, Chennai GPO, Chennai 600001.

4. The SPOs, Chengalpattu Division, Chengalpattu 603001.

....Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

OA 533/2021

ORAL ORDER

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(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

The relief prayed for in this OA is as follows:

"1. To issue a direction to the 3rd respondent to issue appointment order with

all attendant benefits from the date in which his junior joined the post,

2. To pass such further orders as this Hon'ble Tribunal may deem fit and

proper."

2. Heard Mr. M. Mohanarangam, counsel for the applicant & Mr. Su.

Srinivasan, SCGSC appearing for the respondents on advance notice.

3. Counsel for the applicant submits that the applicant has submitted several

representations to the respondents. However, the representations are pending for

consideration. Counsel for applicant submits that this OA may be disposed of

with liberty to the applicant to file a fresh comprehensive representation and the

respondents be directed to consider the same in a time bound manner.

4. Hence, without going into the merits of the case, this OA is disposed of

with liberty to the applicant to file a fresh comprehensive representation within

a period of 15 days from the date of receipt of a copy of this order. On receipt of

such representation, the respondents are directed to consider the same and pass a

reasoned and speaking order as per law within a period of two months

thereafter.

5. OA is disposed of at the admission stage. No costs.

(C.V.Sankar) Member(A) (S.N.Terdal) Member(J)

30.04.2021

SKSI